

राजस्थान सरकार
विधि (ग्रुप-2) विभाग

क्रमांक :- प.8(1)विधि-2/विरसं (2)/2011

दिनांक :- 31.08.2020

आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक Estt. B 2(V)/1/WA/2020/3626 दिनांक 31.08.2020 के अनुसरण में राज्य सरकार द्वारा माननीय न्यायालय की अभिशप्तानुसार Sr.Civil Judge Cadre के अधिकारी को अपने पद के कार्य के साथ-साथ उनके नाम के सम्मुख अंकित पद पर अग्रिम आदेशों तक अतिरिक्त कार्य के लिए नियुक्त/पदस्थापित किया जाता है :-

S.No.	Name of officer with present post SARVA SHR/MS. !	Name of the Vacant Post of which the Presiding Officer appointed in addition to his/her own duties
1.	JAIMALA PANIGAR SENIOR CIVIL JUDGE-CUM- CJM, SIROHI	SECRETARY, DISTRICT LEGAL SERVICE AUTHORITY, SIROHI

राज्यपाल की आज्ञा से,

प्रमुख शासन सचिव, विधि

प्रतिरूपि निम्नांकित को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर को पत्र क्रमांक Estt. B 2(V)/1/WA/2020/3626 दिनांक 31.08.2020 के क्रम में।
2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. संयुक्त शासन सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
4. प्रोचामर, विधि एवं विधिक कार्य विभाग, राजस्थान, जयपुर।
5. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
6. निजी सचिव, प्रमुख शासन सचिव, विधि।
7. सम्बन्धित न्यायिक अधिकारी जरिये कार्यालय रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
8. रक्षित पत्रावली।

विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2020/3673

Date : 02.09.2020

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.**Ms. Jaimala Panigar**, Sr.CJ-Cum-CJM, Sirohi/Secretary, DLSA, Sirohi.
- 12.The District & Sessions Judge, Sirohi/treasury officer, Sirohi.
- 13.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell

REGISTRAR GENERAL